

1	2	3	4
6. Bhuj		493	8383
7. Jamnagar		402	4006
8. Kheda (Nadiad)		693	6160
9. Mehsana		282	13614
10. Junagadh		243	9749
11. Panchmahal (Godhra)		684	4273
12. Rajkot		1027	15198
13. Sabarkantha (Himatnagar)		613	3685
14. Surendranagar		86	2399
15. Surat		1276	44474
16. Vadodara		3355	25397
17. Valsad (including Dang)		1050	13197
Total		16082	236988

#### Adoption of Children

2741. SHRI PANKAJ CHOWDHARY :

SHRI BRIJBHUSHAN SHARAN SINGH :

Will the Minister of WELFARE be pleased to state:

(a) the number of Organisations in Delhi at present which are offering children for adoption;

(b) whether it is a fact that for the lust of money the said Organisations are offering children to foreigner couples by ignoring the Indian couples and are also not complying with the rules for adoption; and

(c) if so, the action taken by the Union Government against these Organisations?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) At present there are seven recognised Voluntary Agencies in Delhi who are engaged in the field of adoption of children. Their list is given in the attached Statement.

(b) No, Sir.

(c) Does not arise.

#### STATEMENT

*List of organisations in Delhi which are offering children for adoption.*

1. Palna Delhi Council of Child Welfare, Qudsia Bagh, Civil Lines, Delhi-54.
2. Welfare Home for Children, 68, Raja Garden, New Delhi-27

3. Holly Cross Social Service Centre 34, Dr. Mukerjee Nagar (West), Delhi-9.
4. UDYAN, SOS Children's Villages of India, 1, Doctor Lane, Gole Market, New Delhi.
5. Shishu Sangopan Griha, St. Maechel Church Compound, Jangpura, New Delhi
6. Missionaries of Charity, 12, Commissioner Lane, Delhi.
7. Matri Chhaya, 1262, Sector-A, Pocket-B, Vasant Kunj, \ New Delhi.

[English]

#### Rehabilitation of Riot Victims of 1984

2742. SHRI HANNAN MOLLAH :

SHRI AJAY MUKHOPADHYAY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the details of relief and rehabilitation package given to 1984 riot victims of Delhi so far; and

(b) the number of victims yet to be rehabilitated?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (PROF. M. KAMSON) : (a) The details of the relief and rehabilitation package given to victims of the 1984 riots in Delhi is given in the enclosed Statement.

(b) All the eligible victims of the 1984 riots in Delhi have been provided relief and rehabilitation.

#### STATEMENT

Under the directions of the Government of India, Government of National Capital Territory of Delhi has undertaken various relief and rehabilitation measures for the victims of November, 1984 riots by way of the following schemes :

1. COMPENSATION IN CASE OF DEATH/INJURY :

Financial assistance in the form of compensation has been given the next of kin of those who have suffered either death or injury during the riots. The compensation in case of death has been given @ Rs. 20,000/- per death and for sustaining injuries, it was between Rs. 500/- and Rs. 2000/-. The number of claims settled so far is as follows :

	No. of claims settled	Expenditures incurred
(i) Death	2564	512 lakhs
(ii) Injury	2603	54.62 lakhs